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(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	1041510188	4	1041510188	59.14		0		<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)	126	130231882	124	52226466	2.97		75335365	2670051	<u>Annexure 5</u>
6	Operational creditors (Employees)	19	22376210	19	11694238	0.66		10654342	27630	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	496937630	4	490213029	27.83		2525327	4199273	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	92	238427323	78	158645404	9.01		69608067	10173852	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	6927761	3	6927761	0.39		0		Annexure 9
Total		248	1936410994	232	1761217086	100.00		158123101	17070806	